

**Government of Jammu and Kashmir**  
**Home Department**  
Civil Secretariat, Jammu

NOTIFICATION  
Jammu, the 8<sup>th</sup> of April, 2021

**S.O. 124 .-** In exercise of the powers conferred by section 24 of the Code of Criminal Procedure, 1973, the Government hereby appoints the members of the Jammu and Kashmir Prosecution Service, figuring in the list forming Annexure to this notification, as Public Prosecutors(s)[PPs] /Additional Public Prosecutors[APPs], for conducting cases in the Courts indicated against each.

By order of the Government of Jammu and Kashmir.

  
(Rashid Raina) KAS

Under Secretary to the Government  
Dated: 08.04.2021

No: Home/GB-Misc/2019-Part-II

**Copy to the:-**

1. Ld. Advocate General, J&K, Srinagar.
2. Director General of Police, J&K Srinagar.
3. Principal Secretary to the Hon'ble Lt. Governor, J&K.
4. Director General of Prosecution, J&K.
5. Joint Secretary (JKL), MHA, GoI.
6. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
7. Director Archives, Archaeology and Museums.
8. Director Prosecution, Jammu/Kashmir.
9. All Deputy Director(s), Prosecution.
10. Private Secretary to the Chief Secretary.
11. Private Secretary to the Principal Secretary to Government, Home Department.
12. General Manager, Government Press, Srinagar, for publication in the next issue of the Government Gazette.
13. I/c web site.

**Copy also to the:**

1. Registrar General, J&K High Court, Srinagar.
2. All Principal District and Sessions Judge(s).

**Annexure to S.O 124 dated 08.04.2021**

<b>S. No</b>	<b>Name of the Officer</b>	<b>Name of the Court</b>
1.	Afaq Ahmed Peer	Public Prosecutor in the Courts of: 1. Principal District & Sessions Judge, Anantnag. 2. Additional District & Sessions Judge, Anantnag
2.	Irshad Ahmad Sheikh	Additional Public Prosecutor in the Court of Special Judge (Anti-Corruption), Jammu.
3.	Nazir Ahmad Naikoo	Additional Public Prosecutor in the Court of Additional District & Sessions Judge, Baramulla (designated Anti Corruption Court)
4.	Suresh Kumar	APP in the Court of Additional District & Sessions Judge, Kathua (designated Anti-Corruption Court)
5.	Aijaz Hussain	Public Prosecutor in the Court of Principal District & Sessions Judge, Srinagar
6.	Vikrant Sharma	Additional Public Prosecutor in the Court of Additional District & Sessions Judge, Jammu
7.	Ashiq Hussain	Public Prosecutor in the Courts of: 1. Principal District & Sessions Judge, Baramulla 2. Ist Additional District & Sessions Judge, Baramulla
8.	Mumtaz Saleem Mir	Additional Public Prosecutor in the Courts of: 1. Additional District & Sessions Judge, Srinagar. 2. Ist Additional District & Sessions Judge, Srinagar.
9.	Anil Mangotra	Additional Public Prosecutor in the Court of Additional District & Sessions Judge, Udhampur (designated Anti-Corruption Court)
10.	Farooq Ahmad	Additional Public Prosecutor in the Court of 2nd Additional District & Sessions Judge, Srinagar.
11.	Surrinder Kumar	Public Prosecutor in the Courts of: 1. Principal District & Sessions Judge, Kathua 2. Additional District & Sessions Judge, Kathua
12.	Rajesh Gill	Additional Public Prosecutor in the Court of Additional District & Sessions Judge, Doda
13.	Ranjit Bahadur Bandral	Public Prosecutor in the Court of Principal District & Sessions Judge, Ramban
14.	Mohd Saleem Wani	Additional Public Prosecutor in the Court of Additional District and Session Judge, Baramulla
15.	Vijay Sudan	Additional Public Prosecutor in the Court of Additional District & Sessions Judge, Rajouri (designated Anti-Corruption Court)

Annexure to S.O 124 dated 08.04.2021		
S. No	Name of the Officer	Name of the Court
16.	Syed Jehangir Ahmad	Additional Public Prosecutor in the Court of Additional Judge (Anti-Corruption) Srinagar
17.	Ranjeev Kumar	Public Prosecutor in the Court of Principal District & Sessions Judge, Reasi
18.	Manzar Khayam	Additional Public Prosecutor in the Court of 1st Additional District & Sessions Judge, Jammu
19.	Rajesh Sharma	Public Prosecutor in the Courts of : 1. Principal District & Sessions Judge, Udhampur 2. Additional District & Sessions Judge, Udhampur
20.	Shafat Ahmad	Public Prosecutor in the Court of Principal District & Sessions Judge, Ganderbal
21.	Najeeb Hussain Nahvi	Additional Public Prosecutor in the Court of Additional District & Sessions Judge, Pulwama
22.	Aijaz Ahmad Najar	Public Prosecutor in the Court of Principal District & Sessions Judge, Kulgam
23.	Rohit Gupta	Additional Public Prosecutor in the Court of Additional District & Sessions Judge, Doda (designated Anti-Corruption Court)
24.	Syed Sareer Ahmad	Additional Public Prosecutor in the Court of 4th Additional District & Sessions Judge, Srinagar
25.	Taimoor Jehangir Khan	Public Prosecutor in the Court of Principal District & Sessions Judge, Kishtwar
26.	Ab. Rashid Mugloo	Public Prosecutor in the Court of Principal District & Sessions Judge, Shopian
27.	Syed Mushtaq Ahmad	Additional Public Prosecutor in the Court of Additional District & Sessions Judge, Anantnag (designated Anti-Corruption Court)
28.	Tahseem Bashir Balti	Public Prosecutor in the Courts of : 1. Principal District & Sessions Judge, Kupwara 2. Additional District & Sessions Judge, Handwara

  
 08.04.21  
 (Rashid Raina) KAS

Under Secretary to the Government